

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1694
TO BE ANSWERED ON 04.05.2016**

DEATH OF INDIAN PRISONER IN LAHORE JAIL

**1694. SHRI MULLAPPALLY RAMACHANDRAN:
SHRI RAJKUMAR SAINI:
SHRI KUNWAR HARIBANSH SINGH:
DR. SUNIL BALIRAM GAIKWAD:
DR. J. JAYAVARDHAN:
SHRI S.R. VIJAYAKUMAR:**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of Indians who died in prisons abroad during each of the last three years and the current year particularly in Pakistan;**
- (b) whether the Government has taken up with Pakistan the matter of the mysterious death of Kripal Singh in Lahore Jail and if so, the details thereof;**
- (c) whether the mortal remains of all those who have died in foreign jails have been brought back to the country and if so, the details thereof and if not, the reasons therefor;**
- (d) whether the autopsies of dead bodies are conducted by the respective Governments and if not, the reasons therefor; and**
- (e) the details of the autopsy report of Kripal Singh sent by Pakistan and the autopsy report by Indian doctors?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) to (e) As per the information available in our Missions/Posts abroad, 49 Indians died in prisons in various countries during the last three years and the current year. This includes 13 Indians who died in Pakistani jails during this period. Country-wise details as well as information about the repatriation of their mortal remains are indicated in Annexure.

The Government has taken up the matter of the death of late Shri Kirpal Singh with the Ministry of Foreign Affairs, Government of Pakistan, requesting that a thorough investigation be undertaken in order to ascertain the reasons for his death and that the investigation report be shared with Indian authorities. We have also reiterated to the Government of Pakistan that it is their responsibility to ensure the safety, security and well-being of all Indian prisoners in Pakistani jails.

The Pakistani Government had conveyed that Shri Kirpal Singh had died of a heart attack. The report of the autopsy of late Shri Kirpal Singh, conducted in Pakistan on 19 April 2016, has not been shared by the Pakistani authorities with the Government of India. A second post-mortem was undertaken by a Medical Board set up by the State Government of Punjab in Amritsar later the same day, as soon as the body of Shri Kirpal Singh reached India.

S. No.	Country/ Mission	Name	Personal Particulars	Date/ Year and Place of Death	Cause of Death and whether Post-mortem Done/Not Done	Details on Mortal remains
1	Afghanistan/ Kabul	Tham Bahadur	Emergency Certificate No. 297655, S/O Late Gan Bahadur r/o Garhi Cantt., Dehradun, D.O.B. 02.05.1956	October, 2015 Kabul Jail	Illness Yes, the autopsy was conducted in Afghan Govt. Hospital, Kabul	His mortal remains were sent to Delhi by Embassy of India, Kabul by providing Consular as well as financial assistance through ICWF and were received by his daughter on 04.11.2015
2	Bangladesh/ Dhaka	Alan Marak	Information not available	2013 Information not available	Information not available Yes, Autopsy was conducted by the Govt. of Bangladesh	Buried in Bangladesh.
3	Bangladesh/ Dhaka	Abdul Hakim	Information not available	2014 Information not available	Information not available Yes, Autopsy was conducted by the Govt. of Bangladesh	Buried in Bangladesh.
4	Bangladesh/ Dhaka	Manoj Singh	Information not available	2014 Information not available	Information not available Yes, Autopsy was conducted by the Govt. of Bangladesh	Body sent to India.
5	Bangladesh/ Dhaka	Mushtak Ahmed Sheikh	Information not available	2015 Information not available	Information not available Yes, Autopsy was conducted by the Govt. of Bangladesh	Buried in Bangladesh.
6	Bangladesh/ Dhaka	Nizam	Information not available	2015 Information not available	Information not available Yes, Autopsy was conducted by the Govt. of Bangladesh	Buried in Bangladesh.
7	Bangladesh/ Dhaka	Vijay Kumar Chand Lal Bajaj	Information not available	2016 Information not available	Information not available Yes, Autopsy was conducted by the Govt. of Bangladesh	Body sent to India
8	Bahrain	Bairabhu Elanchezian	Information not available	13.05.2014 Bahrain	Suicide by hanging himself in Jail Yes, Autopsy was conducted by the local authorities.	Transported to his town in Trichy on 01.06.2014
9	Bhutan/ Thimphu	Dawa Rai	R/o-Jaigaon, West Bengal	22.09.2015 Chamgang Prison, Thimpu (Bhutan)	Information not available Due to lack of technical knowhow and equipment Bhutan does not carry out autopsy. Forensic specialists issue Post Mortem report, which is accepted internationally	Late Dawa Rai had no notified relatives in India as well as in Bhutan. Hence after mandatory waiting period of 7 days for claim of the dead body was buried in accordance with religious rites on September 30, 2015. The burial ceremony was conducted under supervision of Col. Ninda Wangdi, Dy. Chief of Police, Royal Bhutan Police (RBP) in presence of two

						officials of Embassy of India, Thimphu.
10	China/ Hong Kong	Harmanpreet	Information not available	03.07.2014 Hong Kong	Information not available Yes, Autopsy was conducted	Mortal remains were transported back to India by air on 13.07.2014.
11	China/ Hong Kong	Gurjit Singh	Information not available	03.01.2015 Hong Kong	Information not available Yes, Autopsy was conducted	The mortal remains were taken over by his wife and children who were the residents of Hong Kong.
12	France/ Paris	Ravinder Masih	Information not available	2015 French Prison	Information not available Yes autopsy was conducted	His mortal remains were sent back to India by the Mission under ICWF provisions.
13	Greece/ Athens	Devbrat Kumar Srivastava	Information not available	15.04.2016 Athens	Pulmonary edema/ cardiac arrest Yes, Autopsy was conducted	Arrangements to transport mortal remains of deceased have been made, family of the deceased has been informed for necessary affidavit as per Greek law and mortal remains of Shri Devbrat Kumar Srivastava were sent back to India on 27.04.2016
14	Indonesia/ Jakarta	Abdul Khader Jailani	Information not available	14.04.2016 Information not available	Natural Death No, since it was a natural death due to heart attack.	No, as per the advice of the family the burial had been arranged in Indonesia.
15	Myanmar	Yan Kho Linn	S/O Mr. Ngan Than, r/o Ramnobon, PS Moreh, Dist Chandel, Manipur (India)	09.10.2014 Kalay Hospital	Information not available The Myanmar Government has informed that the autopsy has been conducted on the mortal remains of the prisoner. However, the authorities did not share any autopsy reports so far.	As requested by the family members of the deceased, the body has been buried in Kalay, Myanmar by the jail authority.
16	New Zealand/ Wellington	Rajwinder Singh	Information not available	February 2013 Information not available	Hanging. Autopsies of dead bodies are conducted in New Zealand	Mortal remains dispatched to India.
17	Nepal/ Birganj	Sarafulah Miyan	S/O Shri jalil Miyan	May, 2015 Jail in the area of jurisdiction of CGI, Birganj	Cancer. Yes, an autopsy was conducted by local authorities in the incident mentioned.	As India and Nepal share an open border, relatives of prisoners freely come and claim the mortal remains
18	Malaysia/ Kuala Lumpur	Maideengani Thameemis-har	Passport No. H0188471	22.06.2013 Kajang Prison, Malaysia	Information not available Yes	Sent back to India
19	Malaysia/ Kuala Lumpur	Malik Ismathbatcha	Passport No. H2200541	05.09.2014 Sungai Udang Prison, Malaysia	Information not available Yes	Buried in Malaysia after obtaining consent of his wife, Mrs. Najim Nisha.
20	Pakistan	Chambail Singh	Information not available	15.01.2013 Lahore Jail	According to media reports, death due to	Mortal remains have been sent to India.

					beating in Lahore Jail Yes, Autopsy was conducted by Govt. of Pakistan	
21	Pakistan	Sarabjit Singh	Information not available	02.05.2013 Kot Lakhpat Jail, Lahore	Attack by inmates in Kot Lakhpat Jail, Lahore Yes, Autopsy was conducted by Govt. of Pakistan	Mortal remains have been sent to India.
22	Pakistan	Dadu Bhai	S/o Naran Bhai (Fisherman)	03.07.2013 Died in Karachi Jail	Information not available Yes, Autopsy was conducted by Govt. of Pakistan	Mortal remains have been sent to India.
23	Pakistan	Bhikha Bhai	S/O Lakha Bhai (Fisherman)	19.12.2013 Died in Karachi Jail	Information not available Yes, Autopsy was conducted by Govt. of Pakistan	Mortal remains have been sent to India.
24	Pakistan	Kishore	Fisherman	04.02.2014 Died in Karachi Jail	Information not available Yes, Autopsy was conducted by Govt. of Pakistan	Mortal remains have been sent to India.
25	Pakistan	Arvind	S/O Durlabh Bhai (Fisherman)	02.05.2014 Died in Karachi Jail	Information not available Yes, Autopsy was conducted by Govt. of Pakistan	Mortal remains have been sent to India.
26	Pakistan	Bala	S/O Naranbhai Shinghad (Fisherman)	25.07.2014 Died in Karachi Jail	Information not available Yes, Autopsy was conducted by Govt. of Pakistan	Mortal remains have been sent to India.
27	Pakistan	Jania @Chania	S/O Lahno (Fisherman)	04.11.2014 Died in Karachi Jail	Information not available Yes, Autopsy was conducted by Govt. of Pakistan	Mortal remains have been sent to India.
28	Pakistan	Dooliya Devyat Bhai	S/O Bachu Bhai	10.12.2014 Died in Karachi Jail	Information not available Yes, Autopsy was conducted by Govt. of Pakistan	Mortal remains have been sent to India.
29	Pakistan	Vagga Chauhan	S/O Bijal Chauhan (Fisherman)	22.12.2015 Died in Karachi Jail	Information not available Yes, Autopsy was conducted by Govt. of Pakistan	Mortal remains have been sent to India.
30	Pakistan	Abu Bakar Nohri	S/O Amila Nohri	30.11.2015 Died in Karachi Jail	Information not available Yes, Autopsy was conducted by Govt. of Pakistan	He was buried in Pakistan as per Islamic rules and traditions and in accordance with the wishes of his family members.
31	Pakistan	Ratandas Makwana	S/O Mohandas (Fisherman)	12.02.2016 Died in Karachi Jail	Information not available Yes, Autopsy was conducted by Govt. of Pakistan	Mortal remains have been sent to India.
32	Pakistan	Kirpal Singh	S/O Das Singh (Prisoner)	11.04.2016 Died in Lahore Jail	Information not available The autopsy report of Late Kirpal Singh, which was done on 19 April, 2016 has not been shared by Pakistan with the Government of India. A second post-mortem was done on April 19, 2016, by a Medical Board set up by the State	Mortal remains have been sent to India.

					Government of Punjab in Amritsar.	
33	Qatar/ Doha	Noorjahan Shaikh	AP	2015 Deportation Centre	Hanging Yes, Autopsy was conducted	Mortal remains have been sent to India.
34	Qatar/ Doha	Laxmi Pulindi	AP	2015 Deportation Centre	Hanging Yes, Autopsy was conducted	Mortal remains have been sent to India.
35	Qatar/ Doha	Satpal Sohan Lal	Punjab	2015 Deportation Centre	Fire Yes, Autopsy was conducted	Mortal remains have been sent to India.
36	Qatar/ Doha	Thulaseedharan	Kerala	2016 Central Prison	Heart Attack Yes, Autopsy was conducted	Mortal remains have been sent to India.
37	Saudi Arabia/ Jeddah	Mohammad Zeenat Khan	Information not available	05.08.2015 Deportation Centre Jeddah	Information not available	Buried in Jeddah with the consent of his family.
38	Saudi Arabia/ Riyadh	Kadhar Gani Mohamed Salibu	Passport No.- X470056, Vellavettanviduthi village, Perungalur post, Pudukkottai dit, Tamil Nadu	26.03.2013 Shumaisy Deportation Centre	Natural Death/Autopsy Not Done	Mortal remains have been buried.
39	Saudi Arabia/ Riyadh	Periyaswamy Perumal	Passport No.- X386895, No.78, North st, Kurumpur, Perambalur tk, Tamil Nadu	07.04.2013 Dammam Deportation Centre	Natural Death/Autopsy not Done	Mortal remains have been sent to India.
40	Saudi Arabia/ Riyadh	Sudhakaran Anthor Valappil	Passport No.- E288911, Anthorvalappil house, Othalur PO, Palakkad Dist, Kerala	29.04.2013 Dammam Deportation Centre	Natural Death/Autopsy not Done	Mortal remains have been sent to India.
41	Saudi Arabia/ Riyadh	Kasiyar Aliyar	Passport No.- F3642273, Poolangal, Vill North street, Paralachi via, Virudhnagar, Tamil Nadu.	14.04.2013 Malaz Jail	Natural Death/Autopsy not Done	Mortal remains have been buried.
42	Saudi Arabia/ Riyadh	Mohammed Muntzir	Passport No.- E4346064, R/O Vill Thitki, PO Sampla, Khatri, Saharanpur Dist, UP	19.11.2013 Malaz Jail Centre	Natural Death/Autopsy done	Mortal remains have been buried.
43	Saudi Arabia/ Riyadh	Saidalavi Pullattuparambil	Passport No.- J5711156, Pullattuparambil house, Mannencode PO Prabhapuram,	24.02.2014 Malaz Jail	Natural Death/Autopsy not Done	Mortal remains have been sent to India.

			Palakkad, Kerala			
44	Saudi Arabia/ Riyadh	Shafeeq Kalathingal	Passport No.- X0552274, Kalathingal house, PO Vazhikadavu, Nilmbur, Malappuram, Kerala	22.08.2015 Malaz Jail	Natural Death/Autopsy Done	Mortal remains have been sent to India.
45	Saudi Arabia/ Riyadh	Rajendra Kumar	Passport No.- X0556008, Rajiv Nagar, PO Derwala, Jhujhnu, Rajasthan	03.03.2016 Shumaisy Deportation Centre	Natural Death/Autopsy not done	Mortal remains have been sent to India.
46	Saudi Arabia/ Riyadh	Santosh Kumar Vinubhai	Passport No.- M0361944, No.04, Santan niwas, Manickpur, Chulna road, Vasi road west palghar, Maharastra.	04.03.2016 Al Hasa Jail	Natural Death/Autopsy not done	Mortal remains pending for dispatch
47	Saudi Arabia/ Riyadh	Kanakaraj	Information not available	17.04.2016 Shumaisy Deportation Centre	Natural Death/ Not yet registered with mission	Information not available
48	Thailand/ Bangkok	Rohit Sharma	Information not available	06.07.2013 Samutprakan Prison, Thailand	Information not available The autopsy was carried out by the Thai authorities	Yes. The mortal remains of Rohit Sharma were sent back to India. The cost of transfer of mortal remains was met from ICWF
49	UAE/ Abu Dhabi	Unknown	Information not available	30.04.2014 Aveer Jai, Dubai	Suicide Yes, Autopsy was conducted	Mortal remains were repatriated to India on 08.05.2014 by Air India flight AI-998 (Sharjah-Kozhikode) Accompanied by Mr Nazir Cheriya Veettil
